

16.07 hrs.

DRUGS AND COSMETICS (AMENDMENT) BILL*, 2003

Title: Introduction of the Drugs and Cosmetics (Amendment) Bill, 2003.

MR. SPEAKER: There is the second Supplementary List of Business - two Bills to be introduced.

First, I would request the hon. Minister Shrimati Sushma Swaraj to move for leave to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940.

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : माननीय अध्यक्ष जी, मैं प्रस्ताव करती हूँ कि औषधि और प्रसाधन सामग्री अधिनियम, 1940 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940. "

The motion was adopted.

श्रीमती सुमा स्वराज : मैं विधेयक पुरःस्थापित करती हूँ।
